

Such acts of extremist and terrorist violence deserve to be condemned in the strongest terms. I am sure the whole House will join me in conveying our condolences and sympathies to the bereaved families, and pray for the speedy recovery of those who got injured. In this hour of grief, we express our solidarity with the Government and the people of Norway.

I request Members to rise in their places and observe silence as a mark of respect to the memory of those who lost their lives in these tragedies.

(Hon. Members then stood in silence for one minute)

MR. CHAIRMAN: Question No.1. ...*(Interruptions)*...

श्री सतीश चन्द्र मिश्रा: मान्यवर, यूपीए सरकार भूमि अधिग्रहण बिल लाने के बारे में कह रही है ...*(व्यवधान)*...

श्री एस.एस. अहलुवालिया: सर ...*(व्यवधान)*...

MR. CHAIRMAN: I can't hear anyone. ...*(Interruptions)*...

श्री सतीश चन्द्र मिश्रा: मान्यवर, भूमि अधिग्रहण बिल का क्या हुआ? ...*(व्यवधान)*...

श्री एस.एस. अहलुवालिया: सर ...*(व्यवधान)*...

MR. CHAIRMAN: The House is adjourned till 1200 hours.

*The House then adjourned at forty-seven minutes
past eleven of the clock.*

The House re-assembled at twelve of the clock.

MR. CHAIRMAN in the Chair.

WRITTEN ANSWERS TO STARRED QUESTIONS

Food Security Bill

*1. SHRI N.K. SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Empowered Group of Ministers (EGoM) has recently cleared a rationalised version of the Food Security Bill after amending some of the provisions suggested by the National Advisory Council (NAC);

(b) if so, the details thereof;

(c) whether Government has now agreed to provide legal entitlements of cheap foodgrains to APL households, despite objections by an expert panel appointed by the Prime Minister; and

(d) if so, the details of the corrective measures now Government proposes to take to insert the views of the expert panel?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) In pursuance of the announcement made by the President of India in her address to the Joint Session of Parliament on 4th June, 2009, to enact a new law - the National Food Security Act - the Government prepared a Concept Note and had consultations with the Central Ministries/Departments, States/Union Territories, experts and other stakeholders. Based on their comments/suggestions and recommendations of National Advisory Council (NAC) and Expert Committee constituted under the Chairmanship of Chairman, Prime Minister's Economic Advisory Council, the Government have prepared a draft National Food Security Bill and placed before the Empowered Group of Ministers (EGoM) on 11.07.2011. In pursuance of the directions of the EGoM, the draft Bill has been sent to the Ministry of Law and Justice for vetting. After legal vetting of this Bill and consultations with States and Union Territories, approval of Government at the appropriate level will be obtained.

Shortage of storage capacity for foodgrains

*2. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that the existing storage capacity across the country is brimming with foodgrains with no further space for storage of more foodgrains;

(b) if so, how the rabi season grains are proposed to be stored; and

(c) to what extent the recent decision to export rice would ease the shortage of storage capacity?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (c) Due to efforts of our farmers, foodgrains production has increased substantially over the last few years. Higher MSP over the last few years